

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-OCW-23-2020**

Mr. Devidas Damodar Sattarkar & Ors. ... Applicants

Versus

State of Goa & Ors. ... Respondents

Shri Aldrin Monteiro, Advocate for the Petitioners.

Shri A.D. Bhobe, Advocate for the Respondent No.7.

Ms. S. Kamat, Additional Government Advocate for the Respondents No.1 to 4.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 9th OCTOBER 2020****P.C. :**

The applicants' counsel is said to have difficulty in participating online because of connectivity problem.

2. Post the matter on 23.10.2020.

DAMA SESHADRI NAIDU, J.

NH